

**Annexure-1**

Name of the corporate debtor: CEEBUILD COMPANY PRIVATE LIMITED; Date of commencement of liquidation: 27.12.2022; List of stakeholders as on: 20.02.2023

List of secured financial creditors

(Amount in Rs)

SL No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Indian Bank	25.01.2023	₹ 75,26,59,724.88	₹ 75,26,59,724.88	Loan	YES	YES	*	Yes	96.96%	Nil	Nil	₹ -	₹ -	

*	<b>Primary Security: -</b>	Exclusive Hypothecation charge on entire stocks, Book debts and other current assets of the company, both Present and future.							
	<b>Collateral Security: - Equitable mortgage of</b>	<p>1) All that piece and parcel of land ad-measuring 12.60 Satak in R.S dag no. 1673, L.R. dag no. 942, Khatian No. 19, L.R. Khatian No. 405/1 and land ad-measuring 6.57 Satak in R.S. dag no. 1674, L.R. 943, R.S. Khatian no. 2139, L.R. Khatian No. 405/1 i.e. total land ad- measuring 19.17 Satak with shed at Mouza-Jala Dhulagori, J.L. No. 002, P.S. Sankrail, Howrah-711302. The property stands in the name of M/s Ceebuild Company Private Limited.</p> <p>2) All that piece and parcel of land ad-measuring 38.85 Satak, old Dag No. 540, New dag no. 557, L.R. Khatian No. 405/1 situated at Mouza Jala Dhulagori, J.L. No. 002, P.S. Sankrail, Howrah-711302. The property stands in the name of M/s Ceebuild Company Private Limited.</p> <p>3) Flat No. 3/1 ad-measuring 1247.00 sq. ft. (super built up area) on 3rd Floor, Block A alongwith car parking space at ground floor admeasuring 90.0 sq. ft. in Block D at 23/6, Netaji Subhash Road, P.S. Liluah, Howrah-711204 with proportionate share of land ad-measuring 5 Cottah 2 Chittack 43 sq. ft. along with common facilities within the limit of Bally Municipality. <b>The property stands in the name of M/s Pawan Putra Advisory Services Private Limited. The property at Sl. No. 3 has already been sold by Indian Bank through e-auction conducted on 08/06/2022 for Rs. 28.25 lacs.</b></p> <p>4) &amp; 5) All that undivided ½ share of 2nd Floor flat, ad-measuring 2460 sq. ft. (covered area)/3075 sq. ft. (super built up area), more or less, consisting of three bed rooms, dining space, three bath rooms, one kitchen, one store room and one big verandah and one open terrace, ad- measuring 1050 sq. ft. more or less, attached thereto together with right to park one car in the open space situated at 25. Lake Road (previously 14, Lake Road), Holding No. 89 with proportionate share of land and common facilities being land ad-measuring 12 Cottahs 1 Chittak, P.S. Tollygunge, Kolkata 700029, Ward No. 93 within the limits of Kolkata Municipal Corporation. <b>The property stands in the name of M/s LPS Engineering Company Pvt. Ltd. &amp; M/s Kabra Multiprojects Pvt. Ltd. The property has already been sold by Indian Bank through e-auction conducted on 16/03/2022 for Rs. 1.88 crore.</b></p> <p>The primary security was hypothecated to Indian Bank vide General Letter of Hypothecation dated 10/09/2011 and vide General Letter of Hypothecation dated 29/06/2017. The collateral security was mortgaged with Indian Bank vide mortgage documents dated 10/09/2011.</p>							
	<b>List of Guarantors: -</b>	<table border="1"> <tbody> <tr> <td>a) Personal Guarantor – Mr. Sanjeev Kabra</td> <td rowspan="6">The guarantees were given vide guarantee documents dated 10/09/2011.</td> </tr> <tr> <td>b) Personal Guarantor – Mr. Sandeep Kabra.</td> </tr> <tr> <td>c) Personal Guarantor – Mrs. Sashi Kabra.</td> </tr> <tr> <td>d) Corporate Guarantor – M/s Kabra Multiprojects Pvt. Ltd.</td> </tr> <tr> <td>e) Corporate Guarantor – M/s LPS Engineering Company Pvt. Ltd.</td> </tr> <tr> <td>f) Corporate Guarantor – M/s Pawan Putra Advisory Services Pvt.</td> </tr> </tbody> </table>	a) Personal Guarantor – Mr. Sanjeev Kabra	The guarantees were given vide guarantee documents dated 10/09/2011.	b) Personal Guarantor – Mr. Sandeep Kabra.	c) Personal Guarantor – Mrs. Sashi Kabra.	d) Corporate Guarantor – M/s Kabra Multiprojects Pvt. Ltd.	e) Corporate Guarantor – M/s LPS Engineering Company Pvt. Ltd.	f) Corporate Guarantor – M/s Pawan Putra Advisory Services Pvt.
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